


RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. : 20/S.O./2017/

Dated : 29.11.2017

In supersession of Order No. 12/S.O./2016 dt. 02.05.2016 issued earlier in this regard, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Kumari Justice Nirmaljit Kaur**, Judge, Rajasthan High Court, Jodhpur as Incharge of Mediation Centre at Rajasthan High Court, Jodhpur.

BY ORDER

REGISTRAR (ADMN.)

No.Gen/XV/31/2008/8612-8614

Dated : 29/11/2017

Copy forwarded to the following for information :-

1. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to Hon'ble Mr. Justice Sangeet Raj Lodha, Judge, Rajasthan High Court, Jodhpur.
3. P.S. to Hon'ble Kumari Justice Nirmaljit Kaur, Judge, Rajasthan High Court, Jodhpur.


REGISTRAR (ADMN.)

No. Gen/XV/31/2008/8615-8625

Dated : 29/11/17

Copy also forwarded to the following for information and necessary action :-

01. The Registrar General, Rajasthan High Court, Jodhpur.
02. The Registrar (Admn./Vigilance/Examination/Rules/Classification), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
03. O.S.D. (F & I), Rajasthan High Court, Jodhpur.
04. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Building, Jaipur.
05. The Director, Rajasthan State Judicial Academy, Jodhpur.
06. All Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
07. The Deputy Secretary, Rajasthan State Legal Services Authority, Jodhpur/Jaipur.
08. All P.S. to Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
09. A.O.J., General Section, Rajasthan High Court, Jodhpur.
10. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
11. Registrar (H.Q. At New Delhi), Bikaner House, Shahjhan Road, New Delhi-11.


REGISTRAR (ADMN.)